NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/109/2016

NAME OF THE PETITIONER(S)

: G. S. Rajesh

NAME OF THE RESPONDENT(S)

: Mars Consortium Infra Private Ltd & 5 Another

UNDER SECTION

: 397,398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. SAN THOSH

For. Mr. P. Giridharan

ComselforRe

V. Pavanveer

FOR MS. PUSHPA MENON Coursel for Applicant/ Jum retition

ORDER

Shri S. Santhosh Proxy representing Shri P. Giridharan, Senior Counsel for R2 Shri V.Paramveer, proxy representing Ms.Pushpa Menon, Senior counsel for Petitioner present. Counsel for Respondent prayed more time for filing counter. Time enlarged at request. Put up on 1/6/2017 at 10.30 A.M.

(Ch.Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)